

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 163 OF 2015
AND
IA NOS. 261 & 262 OF 2015

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

West Central Railway Appellant (s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Ms. Geetanjali Mohan

ORDER

Issue notice to the Respondents returnable on 22.09.2015. Dasti in addition is permitted.

List the matter on **22.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**